

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

16.

C.P. (IB)/1178(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.03.2024**

NAME OF THE PARTIES: Hi-Tech Engineering Industries
 Vs.
 Syska Led Lights Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Parikshit Desai, Ld. Counsel for the Operational Creditor present.
 Mr. Arnav Chatterjee, Ld. Counsel for the Corporate Debtor present.
2. The Ld. Counsel for the Corporate Debtor is directed to file reply within
 one week, failing which right to file reply will be forfeited on the next
 date of hearing.
3. List this matter for further consideration on **06.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)